

PROCEEDINGS OF THE DISTRICT JUDGE :: WEST GODAVARI :: ELURU.

Present: **Sri E. Bhima Rao**
Principal District Judge

Sub:- PUBLIC SERVICES – A.P.J.M.S.S. – Promotions, Postings, Transfers and deputation of certain Senior Superintendents - Orders - Issued.

- Read:-**1) G.O.M.S.No.76, Law(L, LA & J-Home-Courts.A) Department, dated 15.05.2019, amending A.P.J.M.S.Rules, 2019 communicated in Hon'ble High Court's letter in ROC.3026/2017-C.1, dated 21.08.2019.
2) District Court's Official Memorandum in Dis.No.3817, dated 13.08.2021.
3) District Court's intimation in Dis.No.4229, dated 06.09.2021.
4) Office Note dated 24.09.2021 and orders passed thereon.

ORDER :: DATED :: 24.09.2021

Having considered the merit, ability and seniority of the eligible candidates, the Principal District Judge, West Godavari, Eluru, is pleased to pass the following Order:

I

Sri K. Ramesh Kumar, Superintendent, II Additional Judicial Magistrate of I Class Court, Kovvur, is provisionally selected and promoted as **Senior Superintendent** (Category-2) and posted in Senior Civil Judge's Court, Narsapur, in the existing vacancy.

The deputation of **Sri G. Seethaiah Pantulu**, Senior Superintendent, Special Court for Trial of Cases under SCs & STs (POA) Act - cum - VIII Addl. District Court, Eluru, to work in Senior Civil Judge's Court, Narsapur, is hereby cancelled.

Further the individual is hereby deputed to work in II Addl. Judl. Magistrate of I Class Court, Kovvur, until further orders.

II

Sri B. Satyanarayana, Superintendent, Principal District Court, Eluru, is provisionally selected and promoted as **Senior Superintendent** (Category-2) and posted in Senior Civil Judge's Court, Tanuku, in the existing vacancy.

Further the individual is hereby deputed to work in Principal District Court, Eluru, until further Orders.

III

Sri N.N.V.S. Prasada Rao, Superintendent, II Additional Judicial Magistrate of I Class Court, Eluru, is provisionally selected and promoted as **Senior Superintendent** (Category-2) and posted in Junior Civil Judge's Court, Bhimadole, in the existing vacancy.

Further the individual is hereby deputed to work in II Addl. Judl. Magistrate of I Class Court, Eluru, until further orders.

IV

Sri B. Rajendra Kumar, Superintendent, Principal Junior Civil Judge's Court, Eluru, working on deputation in Principal District Court, Eluru, is provisionally selected and promoted as **Senior Superintendent** (Category-2) and posted in Senior Civil Judge's Court, Tadepalligudem, in the existing vacancy.

Further the individual is hereby deputed to work in Principal District Court, Eluru, until further Orders.

- Note:-
1. The above individuals are hereby informed that their promotions to the post of Senior Superintendent (Cat.2), is made purely on temporarily basis and on emergency basis without any preferential claim and the same can be rescinded without any prior notice.
 2. The above individuals are hereby directed to join in promotion posts on or before **01.10.2021**
 3. The above individuals shall deposit security for an amount of **Rs.50,000/-** in the shape of FDR duly pledging the same in favour of the District Judge, West Godavari, Eluru, within 30 days from the date of their joining in the promotion post, as per Rule 22 of A.P.J.M.S.Rules, 2019.
 4. It is hereby informed to all the individuals that their seniority in the promotion posts will be fixed as per the date of proceedings, but not the date of joining in the respective posts.
 5. The above individuals shall handover and take over complete charge of their posts and compliance shall be reported to this court with due certification by the Presiding Officer concerned on or before 30.09.2021. And, explanation regarding non-taking of detailed charge, will not be entertained, at a later point of time. And, the individual who received the charge will be held responsible.
 6. Any issue with regard to handing over and taking over of charge will not be entertained. Any deviation will be considered as mis-conduct.
 7. Any request for change of postings will not be entertained and such effort will be viewed seriously.
 8. The officers concerned are requested to relieve the individuals, invariably, without any request.
 9. The order placed in the District Court's website <http://districts.ecourts.gov.in/westgodavari> and downloaded copy from the website is valid for relieving and joining duty.


PRL DISTRICT JUDGE, 24/9
W.G., ELURU.

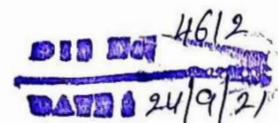
To
The individuals through the respective Judicial Officers.

Copy to:

The Judicial Officers concerned.

The Senior Superintendents, Accounts Section & Central Nazareth, Prl. District Court, West Godavari, Eluru.

The System Incharge (eCourts), District Court, Eluru, is hereby directed to place the same in the web site of District Court and send emails to the concerned Officers.


DATE 24/9/21